

IN THE NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD
DIVISION BENCH
COURT - 1

ITEM No.220 - CP 19 of 2020
With
ITEM No 221- IA 268 of 2020

Proceedings under Section 241-242 Co.Act,2013

IN THE MATTER OF:

SBI Funds Management Pvt Ltd

.....**Applicant**

V/s

Manpasand Beverages Ltd & Ors

.....**Respondent**

Order delivered on: 25/10/2023

Coram:

Mr. Shammi Khan, Hon'ble Member(J)

Mr. Sameer Kakar, Hon'ble Member(T)

PRESENT:

For the Applicant

: Mr. Amit Laddha, Adv.

: Mr. Manendra Singh, Adv.

: Ms. Shweta Garge, Adv. &
Mr. Ambareen Khatri, Adv.

For the Respondent

: Mr. Jaimin Dave, Adv. a/w.

Mr. Priyank Dave, Adv.

ORDER

Due to paucity of time, as the Member (J) is holding Special Bench in post lunch session, adjourned for hearing on 23.11.2023.

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SAMEER KAKAR
MEMBER (TECHNICAL)

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SHAMMI KHAN
MEMBER (JUDICIAL)